

मजदूरी के आधार पर 19-7-82 से 26-7-82 तक 8 दिन के लिए उक्त डाकियों के स्थान पर लगाया गया था। बाहरी व्यक्ति को सेवाएं समाप्त कर दी गई हैं तथा विभाग उसके खिलाफ कानूनी कार्रवाई करने पर भी विचार कर रहा है।

गुजरात से ग्वालियर के रास्ते पेट्रोलियम पाइप लाइन बिछाने की योजना

4775. श्री एन. के. शंजवसकर: क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गुजरात तथा कच्छ तेल क्षेत्रों से उत्तर भारत क्षेत्रों के लिये पेट्रोलियम पाइप लाइन बिछाने की कोई योजना है और क्या पाइप लाइने ग्वालियर हो कर गुजरेंगी; और

(ख) यदि हां, तो इस योजना के कार्यान्वयन का विस्तृत कार्यक्रम क्या है?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री पी. निब शंकर): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

Starting of Indian Telephone Industries at Salem

4776. SHRI C. PALANIAPPAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Hindustan Teleprinters Limited (HTL) is going to start a teleprinter factory at Hosur; and

(b) is there any proposal to start unit of Indian Telephone Industries at Salem?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir.

(b) No, Sir.

Distribution of Natural Gas by Bombay Municipal Corporation

4777. SHRI V. N. GADGIL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government of India have decided to entrust the distribution of

natural gas to the Bombay Municipal Corporation;

(b) whether it is a fact that the Bombay Gas Company has submitted technical opinion from an organisation which did the work of converting the old cast iron pipeline existing in the city of London; and

(c) whether it is a fact that distribution by the Bombay Gas Company will be less costly and more efficient than distribution by the Municipal Corporation?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) No, Sir.

(b) Yes, Sir.

(c) Since no details are available it is not possible to make any comparisons.

Cities Provided with QMS Services

4778. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the cities which are provided with QMS facilities in India;

(b) whether it is proposed to bring more cities under this system; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) A list of the cities covered under the QMS is laid on the Table of the House. [Placed in Library. See. No. LT-4464/82]

(b) and (c) There is no programme to extend this scheme to any other city for the present.

Delay in Supply of LPG Refills in Jullundur, Punjab

4779. SHRI JAI NARAYAN ROAT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number and details of the agents appointed by the Indian Oil Corporation

for distribution of LP gas in Jullundur City, Punjab;

(b) the number of consumers of LP gas allotted to each agent in that city;

(c) whether it is a fact that these agents do not provide satisfactory service while supplying I.P Gas refills to consumers;

(d) whether it is also a fact that these agents supply LP Gas refills to the consumers after a month or so from the date of booking by the consumers; and

(e) if so, the details thereof and the reasons therefor and what action Government propose to take in supplying the LP gas refills to consumers in time so that consumers are not harassed?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). Requisite information is given below:

| Name of distributors | No of customers |
|--------------------------|-----------------|
| 1. Jullundur Gas Service | 5619 |
| 2. Hardev Gas Service | 5602 |
| 3. H. S. Gas Service | 1769 |
| 4. Kumar Gas Agency | 306 |
| 5. Roshan Singh and Sons | 7657 |
| 6. Ram Sarup and Co. | 208 |

(c) and (d). Since the last 2-3 months there has been some delay in refills supply.

(e) It is due to the fact that Jullundur bottling plant is not working upto its capacity owing to severe power cuts.

The matter is being taken up by IOC with the State Government for restoring normal power supply and also, a generator is being installed at the plant soon. Moreover, another plant of bigger capacity is expected to be commissioned shortly.

Contract for Thal-Vaishet Fertilizer Project

4780. **SHRI B. V. DESAI:**
SHRIMATI PRAMILA
DANDAVATE:

Will the Minister of **PETROLEUM, CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether the Thal-Vaishet fertilizer contract has yet to be settled;

(b) if so, whether it is also a fact that the powerful multinational companies for the six Bombay High gas-based fertilizer plants to be located in Madhya Pradesh, Rajasthan and U.P. are fighting with each other;

(c) if so, whether both the parties have been offered to put two gas-based fertilizer plants each and meet the entire finances required for them; and

(d) if so, what are the main reasons for delay and by what time Government are confident to give them to the Companies concerned for setting up all these plants?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) The consultancy contracts for the Ammonia Plant and Urea Plant have been settled and signed respectively with M/s. Haldor Topsoe, of Denmark, on 15th February 1981 and M/s. Snamprogetti of Italy on 30th January, 1981.

(b) to (d). A site Selection Committee was appointed by the Department of Chemicals and Fertilizers to recommend the optimum locations for setting up six gas-based fertilizer plants, one each in Madhya Pradesh and Rajasthan and four in Uttar Pradesh. Another Committee was appointed by the Department of Petroleum to suggest the optimum alignment of the pipeline to supply gas to the proposed fertilizer plants. The joint report of the two Committees has been submitted to Government and is being, apprised. The consultancy arrangements for the new plants can be considered only after the locations and the ownership issues are decided.